## GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:4134 ANSWERED ON:19.08.2010 ALLOTMENT OF GAS AGENCIES RETAIL OUTLETS Mohan Shri P. C.;Pandurang Shri Munde Gopinathrao

## Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has authorized certain private companies to allot gas agencies and retail outlets in the country;
- (b) if so, the details thereof;
- (c) whether certain private companies are collecting funds from the people in the name of providing the gas agencies and retail outlets by giving fake advertisements;
- (d) if so, the action taken by the Government thereon;
- (e) whether the Government proposes to chalk out any plan to check such illusory advertisements; and
- (f) if so, the details thereof?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) & (b): Government have not granted authorization to any private companies to market domestic LPG in the country. However, the Liquefied Petroleum Gas (Regulation of Supply and Distribution) Order, 2000, vide Notification dated 26.04.2000 permits parallel marketing of LPG by parallel marketeer carrying on any or all of the business of importing, storing, bottling, marketing, distributing and/or selling LPG under the Parallel Marketing System (PMS).

The parallel marketeer, subject to fulfillment of the condition prescribed in the said LPG Control Order are free to operate and are not required to seek authorization or licence from the Government.

As per information available with the Government, few private companies including M/s. SHV Energy (P) Limited, M/s. TotalGaz, M/s. Caltex and M/s. Shell Gas (LPG) India are selling domestic LPG in the country under the PMS.

As per the Resolution of 8th March 2002, Government have granted authorization to market transportation fuels to four private companies namely, M/s. Reliance Industries Limited (RIL), M/s. Essar Oil Limited (EOL), M/s. Shell India Marketing Pvt. Limited (SIMPL) and M/s. Reliance Petroleum Limited (RPL).

(c) to (f): Private companies are not controlled by the Government and hence it has no role to play in their activities.